

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 13/01/2016

ORDER NO. 03 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 160 of 2015 for CESTAT, Delhi to the extent indicated below:-

On 25.01.2016 to 29.01.2016 at 10.30 A.M. Hon'ble President, Hon'ble Sh. S.K.Mohanty, Member (Judicial) and Hon'ble Sh. B.Ravichandran, Member (Technical) will hear following Larger Bench matter.


1. ST/55227/2013, ST/1115, 51211, 51721,51729, 52377-378, 52382/15, ST/242,398,399 & 762/2008, ST/92,162,315,579,768,777,1032,847/09,ST/56237/13
2. E/60685 & 60723/13
3. E/3585/13
4. E/653/13

During the above period, in the event of the above matter being adjourned or otherwise, following Division Bench will be sitting

Hon'ble President and Hon'ble Sh. R.K.Singh, Member (Technical) will hear Customs & Service Tax Division Bench matters.

Hon'ble Sh. S.K.Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear the Excise Division Bench matters.

By Order


(A.Mohan Kumar) 13/1/16
Registrar

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Dy Registrar